

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.16- IA/176(AHM)2022
ITEM No.17- IA/384(AHM)2022 in
CP(IB) 685 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Padam Electronics
V/s
Superchem Coatings Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..31/10/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshil Patel, Advocate on behalf of
Mr. Lalit M. Patel, Advocate.
For the Respondent : None

ORDER

No one appeared on behalf of the Resolution Professional.

IA/176(AHM)2022 is filed by HDFC Bank Ltd for direction to the erstwhile RP to pay back a sum of Rs.2,61,000/- illegally withdrawn by him.

Matter stands adjourned for further consideration on 21.12.2022

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**